

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1327  
ANSWERED ON 03/12/2024**

**SCHEME FOR PUCCA ROAD**

**1327. SHRI RAVINDRA DATTARAM WAIKAR:  
SMT. DELKAR KALABEN MOHANBHAI:  
SHRI BHUMARE SANDIPANRAO ASARAM:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has formulated any scheme to provide pucca road connectivity to more than 1.5 lakh habitations having no connectivity in rural areas with necessary culverts and cross-drainage structure located in various parts of the country;**
- (b) if so, the details thereof State-wise, district-wise and road-wise of various States including Chhatrapati Sambhaji Nagar in Aurangabad and in Mumbai of Maharashtra and Dadra and Nagar Haveli;**
- (c) whether the selection of proposed roads are based on the criteria such as serving a population of over five hundred, access to markets and proximity to educational and medical facilities;**
- (d) the measures to ensure adequate funds for maintenance after completion of the initial period of five years;**
- (e) the manner in which the Electronic maintenance of Rural Roads (EMARG) system provide the said facility; and**
- (f) the details in respect of Maharashtra, district-wise, and Dadra and Nagar Haveli?**

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI KAMLESH PASWAN)**

**(a)to (c): The Government of India has approved phase IV of PMGSY in September 2024 to provide all-weather connectivity to 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in LWE affected districts, as per Census 2011. The timeline for completion of PMGSY-IV is March 2029.**

**The survey for eligible unconnected habitations is being carried out by the States with the use of Gram Sadak Survey App. The Ministry is coordinating closely with the State Governments and providing the required assistance. Regular review meetings are being held to ensure timely execution of projects under Phase IV of PMGSY.**

**(d) to (f): As per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State Governments. PMGSY roads are constructed by the State Governments with a design life of at least 10 years. The cost of maintenance of the roads during the design life is inbuilt in the Detailed Project Reports (DPRs).**

**All PMGSY road works are covered by initial five year (Defect Liability Period (DLP)) maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document of PMGSY. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of DLP period, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.**

**For IT based monitoring of maintenance of PMGSY roads in the DLP and post DLP phase, Electronic Maintenance of Rural Roads**

**(eMARG) has been introduced. Payment to the contractor is to be made through eMARG which is based on the existing condition of road, its cross drainage works and traffic assets.**

**States, including Maharashtra, have entered into a Memorandum of Understanding with the Ministry of Rural Development, Government of India for providing adequate funds for the DLP and post DLP period. States are also required to certify appropriate release of maintenance funds, as per the programme guidelines, along with their fund requisition proposals.**

**The utilization of maintenance funds is reviewed in meetings held with the States at various levels. Shortcomings are brought to the notice of the States and action sought for remedying the shortfalls and ensuring that the roads are well maintained.**

**No works have been sanctioned under PMGSY in Dadra and Nagar Haveli. The details of works under 5 year DLP maintenance in Maharashtra is given, district wise, at Annexure.**

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**Annexure**

**Annexure referred to in part (d) to (f) of reply of Lok Sabha Unstarred Question No. 1327 to be answered on 03.12.2024.**

<b>Details of roads on eMarg for 5 year DLP Maintenance in the State of Maharashtra</b>			
<b>Sr. No.</b>	<b>District</b>	<b>Roads</b>	<b>Length (Km)</b>
1	Ahilyanagar	10	72.54
2	Akola	7	90.51
3	Amrawati	27	168.72
4	Chatrapati Sambhaji Nagar	17	103.13
5	Beed	6	36.95
6	Bhandara	17	100.45
7	Buldhana	7	43.55
8	Chandrapur	14	86.85
9	Dhule	4	19.63
10	Gadchiroli	76	289.66
11	Gondia	25	156.17
12	Hingoli	18	119.52
13	Jalgaon	24	156.94
14	Jalna	17	86.59
15	Kolhapur	12	60.08
16	Latur	8	62.59
17	Nagpur	16	99.44
18	Nanded	10	74.25
19	Nandurbar	30	246.56
20	Nashik	22	142.03
21	Dharashiv	2	15.70
22	Palghar	1	5.45
23	Parbhani	2	8.04
24	Pune	6	28.90
25	Raigad	1	7.37
26	Satara	2	9.97
27	Sindhudurg	4	19.05
28	Solapur	21	137.18
29	Thane	1	4.68
30	Wardha	16	110.33
31	Washim	5	26.79
32	Yavatmal	24	181.30
<b>Grand Total</b>		<b>452</b>	<b>2770.92</b>

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